

ITEM NO.28

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No.952/2023 In W.P.(C) No.400/2012

KAMLESH & ORS.

Petitioner(s)

VERSUS

NITEN CHANDRA & ORS.

Respondent(s)

Date : 11-07-2024 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

Mr. Pravir Choudhary, AOR
Mr. Reepak Kansal, Adv.
Mr. Surender Tyagi, Adv.
Mr. Prince Arora, Adv.
Mr. Venketa Balaji Kodavali, Adv.
Mr. Ajay Kapoor, Adv.
Mr. Tarun Suneja, Adv.
Mrs. Sangeeta Malhotra, Adv.

For Respondent(s)

Mr. Amrish Kumar, AOR

Mrs. Aishwarya Bhati, ASG
Dr. N. Visakamurthy, AOR
Mr. Digvijay Dam, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Pratyush Shrivastav, Adv.
Mr. B.K. Satija, Adv.
Mr. T.S. Sabrish, Adv.

Ms. Annam Venkatesh, Adv.

Mr. Lokesh Sinhal, Sr. A.A.G.

Mr. Akshay Amritanshu, AOR

Mr. Samyak Jain, Adv.

Mr. Nikunj Gupta, Adv.

Ms. Himanshi Shakya, Adv.

Mr. Shadan Farasat, A.A.G.

Mr. Siddhant Sharma, AOR

Mr. Shibashish Misra, AOR

Ms. Deepanwita Priyanka, AOR

Mr. Sahil Bhalai, AOR

Mr. Tushar Giri, Adv.

Mr. Siddharth Anil Khanna, Adv.

Mr. Ritik Arora, Adv.

Mr. Shivam Mishra, Adv.

Mr. Abhimanyu Tewari, AOR

Ms. Eliza Bar, Adv.

Ms. Diksha Rai, AOR

Ms. Nimisha Menon, Adv.

Mr. Arijit Dey, Adv.

Ms. Apurva Sachdev, Adv.

Ms. Shurti Agarwal, Adv.

Mr. Manish Kumar, AOR

Mr. Sumeer Sodhi, AOR

Mr. Abhay Anil Anturkar, Adv.

Mr. Dhruv Tank, Adv.

Mr. Aniruddha Awalgaonkar, Adv.

Ms. Surbhi Kapoor, AOR

Mr. Bhagwant Deshpande, Adv.

Mr. Vaibhav Srivastav, AAG

Ms. Radhika Gautam, AOR

Mr. Rushab Aggarwal, Adv.
Mr. Pashupathi Nath Razdan, AOR
Ms. Maitreyee Jagat Joshi,, Adv.
Mr. Astik Gupta, Adv.
Mr. Japnish Singh Bhatia, Adv.
Ms. Ridhima J. Aggarwal, Adv.

Ms. Pragya Baghel, Adv.
Ms. Pallavi Langar, AOR

Mr. Aaditya Aniruddha Pande, AOR
Mr. Siddharth Dharmadhikari, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Ms. Preet S. Phanse, Adv.
Mr. Adarsh Dubey, Adv.

Mr. Saurabh Mishra, AAG
Ms. Mrinal Gopal Elker, AOR
Mr. Jitendra Tripathi, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.
Ms. Rajkumari Divyasana, Adv.
Mr. R. Rajaselvan, Adv.

Mr. Avijit Mani Tripathi, AOR
Mr. T.K.. Nayak, Adv.
Ms. Rekha Bakshi, Adv.
Ms. Marbiang Khongwir, Adv.

Mr. Siddhesh Shirish Kotwal, AOR

Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Aravindh S., AOR
Mr. Akshay Gupta, Adv.

Ms. Ekta Moyal, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Saurabh Tripathi, Adv.

Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Shashank Gusain, Adv.
Mr. Akash, Adv.
Mr. Srajan Shankar Kulshrestha, Adv.

Mr. Ankit Shah, Adv.
Mr. Manan Verma, AOR

Ms. Astha Sharma, AOR
Mr. Himanshu Chakravarty, Adv.
Ms. Ripul Swati Kumari, Adv.

Mr. C.K. Sasi, AOR
Ms. Meena K Poullose, Adv.
Ms. Anupriya, Adv.

Mr. Shreekant Neelappa Terdal, AOR

Mr. Amit Anand Tiwari, Sr. AAG
Mr. Sabarish Subramanian, AOR
Ms. Devyani Gupta, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. C Kranthi Kumar, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Danish Saifi, Adv.
Ms. Tanvi Anand, Adv.

Mr. D.L. Chidananda, AOR

Ms. Ankita Sharma, Adv.
Mr. Arjun D. Singh, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 Ms Aishwarya Bhati, Additional Solicitor General placed a tabulated statement indicating State-wise compliance with regard to direction No 3 contained in the judgment in National Legal Services Authority vs Union of India and Others (2014) 5 SCC 438. Three States and five Union Territories are yet to file their responses, namely, Sikkim, Rajasthan, Telangana, UT of Chandigarh, NCT of Delhi, Lakshadweep, Dadar and Nagar Haveli and Daman and Diu and Ladakh.
- 2 We direct that the above States and Union Territories shall file their responses no later than by 31 August 2024.
- 3 A copy of this order shall be served on the Standing Counsel for the above States/Union Territories with copies to the Chief Secretaries.
- 4 List the Contempt Petition on 6 September 2024.

(CHETAN KUMAR)
A.R. - cum - P.S.

(SAROJ KUMARI GAUR)
Assistant Registrar